## GOVERNMENT OF INDIA MINISTRY OF AYUSH RAJYA SABHA

## UNSTARRED QUESTION NO. 2882 TO BE ANSWERED ON 19.08.2025 'Integration of Ayush system in PHCs'

### 2882 Shri Iranna Kadadi:

Will the Minister of *Ayush* be pleased to state:

- (a) the current status of integrating Ayush doctors and facilities into Primary Health Centres (PHCs) and Community Health Centres (CHCs) nationwide under the National Health Mission;
- (b) the total funds allocated and utilised under the National Ayush Mission (NAM) in the last three financial years, State-wise;
- (c) the number of new Ayush health and wellness centres sanctioned versus those made functional;
- (d) the steps taken by Government to standardise Ayush treatments and ensure quality control of medicines; and
- (e) Government's plan to promote research and evidence-based practice in Ayush systems?

### **ANSWER**

# THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

- (a) Government of India has adopted a strategy of Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling the choice to the patients for different systems of medicines under a single window. The engagement of contractual Ayush doctors/ paramedics and their training is supported by the Ministry of Health & Family Welfare under National Health Mission (NHM), while the support for Ayush infrastructure, equipment/ furniture and medicines is provided by the Ministry of Ayush under National Ayush Mission (NAM), as shared responsibilities. The State/UT-wise status of co-located Ayush facilities in PHCs & CHCs is furnished at **Annexure-I**. Further, the State/UT-wise status of contractual Ayush doctors deployed at Co-located Ayush facilities of PHCs, CHCs & DHs is furnished at **Annexure-II**.
- (b) The State/UT-wise status of Grant-in-aid released/Allocated and expenditure reported by the States/UTs under NAM during the last three years is furnished at **Annexure-III**.

- (c) Under NAM, 12500 Ayush dispensaries and Sub Health Centres were upgraded as Ayushman Arogya Mandir (Ayush) [AAM (Ayush)], as per the proposals received from State/UT Governments through their State Annual Action Plans (SAAPs). As reported by State / UT Governments, all 12500 AAM (Ayush) are functional.
- (d) The Drugs & Cosmetics Act, 1940 and Drugs Rules, 1945 have exclusive regulatory provisions for Ayurvedic, Siddha, Sowa-Rigpa, Unani, and Homoeopathy drugs. It is mandatory for the manufacturers to adhere to the prescribed requirements to compliance with the Good Manufacturing Practices (GMP) as per Schedule T & Schedule M-I of the Drugs Rules, 1945 for Ayurveda, Siddha, Unani drugs and Homoeopathy drugs respectively and also to follow the quality standards of drugs as prescribed in the respective pharmacopoeia.

Drug Inspectors collect medicine samples regularly from manufacturing firms or shops within their jurisdiction and send them to Drug Testing Laboratory under Drug Control department for quality testing and if any sample is found to be 'Not of Standard Quality', appropriate action is initiated such as preventing the sale of the products from the market and appropriate legal actions as per Drugs and Cosmetics Act 1940 and Rules made thereunder.

Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H), subordinate office under Ministry of Ayush lays down the formulary specifications and pharmacopoeial standards for Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) drugs which serves as official compendia for ascertaining the quality (identity, purity and strength) of the ASU&H drugs. PCIM&H also acts as the Central Drugs Laboratory for Indian Medicine and Homoeopathy for the purpose of testing or analysis of ASU&H Drugs.

Drug Testing Laboratories are being recognized under Rule 160 A to J of the Drugs Rules, 1945 for carrying out such tests of identity, purity, quality and strength of Ayurvedic, Siddha, Sowa-Rigpa, Unani and Homoeopathy drugs. As on date, 108 private laboratories are approved or licensed under the provisions of Drugs Rules, 1945 for manufacturers. 34 Drug Testing Laboratories of State/UTs are testing quality of Ayurvedic, Siddha, Sowa-Rigpa, Unani and Homoeopathy drugs and raw materials for legal samples.

Ministry of Ayush has implemented a Central Sector Scheme Ayush Oushadhi Gunavatta Evam Uttpadan Samvardhan Yojana (AOGUSY), with total Budget allocation of Rs. 122.00 for Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards under one of its components.

In addition to above, Ministry of Ayush encourages following certifications of Ayush products as per details below:-

- An Ayush vertical has been created in Central Drugs Standard Control Organization (CDSCO) to strengthen regulatory measures ensuring safety and quality of Ayush drugs.
   Further, CDSCO issues WHO Certificate of Pharmaceutical Product (WHO-CoPP) to Ayush drugs having compliance to such standards.
- Quality Certifications Scheme implemented by the Quality Council of India (QCI) for grant
  of AYUSH standard and premium mark to Ayurvedic, Siddha and Unani products on the
  basis of third-party evaluation of quality in accordance with the status of compliance to
  domestic and international standards.

Further, Quality assessment is one of the major mandates of CCRAS, which is carried out through its Drug Standardization Units. These include the Central Ayurveda Research Institute (CARI), Jhansi; Captain Srinivasa Murthy Central Ayurveda Research Institute (CSMCARI), Chennai; CARI, Kolkata; Regional Ayurveda Research Institute (RARI), Gwalior (NABL-accredited laboratories); National Ayurveda Research Institute for Panchakarma (NARIP), Cheruthuruthy; CARI, Patiala; and CARI, Guwahati. Additionally, CARI, Jhansi; CSMCARI, Chennai and RARI, Gwalior have obtained Drug Testing Laboratory Certification from concerned State Licensing Authority. These institutes are involved in the quality assessment of single drugs and compound formulations.

(e) The Autonomous bodies under the Ministry of Ayush namely Central Council for Research in Ayurvedic Sciences (CCRAS), Central Council for Research in Unani Medicine (CCRUM) Central Council of Research in Homoeopathy (CCRH) and Central Council of Research in Siddha (CCRS) have been actively contributing to wide range of research and allied initiatives aimed at promoting scientific validation, evidence-based practice, and capacity building in the field of Ayush systems. These efforts are intended to strengthen the research ecosystem, enhance integration with mainstream healthcare, and ensure wider dissemination of scientific outcomes including Clinical Research. The Councils conducts research through both Intramural and Collaborative modes, as outlined in its Research Policy. The outcomes of these research efforts are regularly disseminated through peer reviewed publications and are intended to strengthen the scientific basis of Ayush for broader acceptance and integration. There is a Research Portal namely Ayush Research Portal a centralized digital platform designed to disseminate curated Ayush-based published research articles. It can be accessed at (https://ayushportal.nic.in/)

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State/UT-wise status of co-located Ayush facilities AYUSH

Annexure I

#### S. No. Name of the States/UTs CHC PHC Total Bihar Chhattisgarh Himachal Pradesh Jammu & Kashmir Jharkhand Madhya Pradesh Odisha Rajasthan Uttar Pradesh Uttarakhand Arunachal Pradesh Assam Manipur Meghalaya Mizoram Nagaland Sikkim Tripura Andhra Pradesh Goa Gujarat Haryana Karnataka Kerala Maharashtra Punjab Tamil Nadu Telangana West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli and Daman & Diu Delhi Ladakh Lakshadweep Puducherry Total

State/UT-wise status of Ayush Doctors at PHCs, CHCs & DHs under NHM as on 31st December 2024

Annexure II

S. No.	Name of the States/UTs	No. of contractual Ayush Doctors deployed	
1	Bihar	198	
2	Chhattisgarh	25	
3	Himachal Pradesh	0	
4	Jammu & Kashmir	453	
5	Jharkhand	90	
6	Madhya Pradesh	428	
7	Odisha	1237	
8	Rajasthan	197	
9	Uttar Pradesh	1939	
10	Uttarakhand	95	
11	Arunachal Pradesh	32	
12	Assam	275	
13	Manipur	95	
14	Meghalaya	79	
15	Mizoram	20	
16	Nagaland	28	
17	Sikkim	6	
18	Tripura	117	
19	Andhra Pradesh	93	
20	Goa	50	
21	Gujarat	888	
22	Haryana	237	
23	Karnataka	640	
24	Kerala	742	
25	Maharashtra	569	
26	Punjab	195	
27	Tamil Nadu	462	
28	Telangana	322	
29	West Bengal	538	
30	Andaman & Nicobar Islands	21	
31	Chandigarh	5	
	Dadra & Nagar Haveli and Daman		
32	& Diu	11	
33	Delhi	0	
34	Ladakh	21	
35	Lakshadweep	10	
36	Puducherry	40	
Total		10158	

**Annexure III** 

# State/UT-wise funds allocated/released and utilised as reported by States/UTs under the National Ayush Mission (NAM) during last three financial years

(Rs. in Lakh)

Sl. No.	Name of States/UTs	Fund Allocated	Utilised
1	Andaman & Nicobar Islands	1092.42	833.32
2	Andhra Pradesh	2497.19	734.72
3	Arunachal Pradesh	3086.92	3036.32
4	Assam	10995.09	9508.23
5	Bihar	1161.06	430.44
6	Chandigarh	863.63	492.16
7	Chhattisgarh	5345.49	2671.14
8	Dadra & Nagar Haveli and Daman & Diu	1099.18	950.76
9	Delhi	0.00	0.00
10	Goa	1381.26	1227.12
11	Gujarat	7493.15	2411.09
12	Haryana	5618.39	5286.76
13	Himachal Pradesh	10431.89	7825.34
14	Jammu & Kashmir	16767.05	14932.80
15	Jharkhand	13360.05	11588.38
16	Karnataka	12812.91	9296.90
17	Kerala	23427.19	19080.57
18	Ladakh	309.87	200.15
19	Lakshadweep	668.81	584.54
20	Madhya Pradesh	16005.59	12597.02
21	Maharashtra	4916.69	2612.77
22	Manipur	2999.67	1763.04
23	Mizoram	2276.61	2021.70
24	Meghalaya	4039.92	3132.35
25	Nagaland	2854.86	2515.51
26	Odisha	2369.21	751.29
27	Puducherry	1504.43	891.80
28	Punjab	1810.95	178.46
29	Rajasthan	18783.31	12584.83
30	Sikkim	1553.21	1521.32
31	Tamil Nadu	16444.77	11504.83
32	Telangana	3716.55	3076.70
33	Tripura	2413.66	1863.09
34	Uttar Pradesh	40759.37	30932.17
35	Uttarakhand	7531.29	7049.64
36	West Bengal	6744.40	4734.50
	Total	255136.04	190821.76